

In the following 4 Applications for Certified Copies, despite notice dated 24-Feb-2021, applicants have not collected the Certified Copies on or before last date 15-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-16-Mar-2021

Assistant Registrar,
Decree Department,
Certified Copy Section,
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-202001253	P. D. Gandhi & Associates Adv. for Plaintiff	2804-2009 (31)
2	U-202002893	Vivek Kantawala & Co. Adv. for Plaintiff	6826-2004 (12)
3	O-202100096	M/s. Bilawala & Co.	7435-1983 (Record Dept.)
4	O-202100235	Singhi & Co.	35-2013-MISC.APPEAL (19)